NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

136. C.P.(IB)-685(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **27.06.2024**

NAME OF THE PARTIES: Bank of Baroda

V/s.

Vijay Narayan Athalye

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on **04.09.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

---Rajeev---